NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

7 1 2 1 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2
CA No.129/252/HDB/2018
Shri Parameswari Chit Promoters (KADIRI)
Private Limited
Shri Parameswari Chit Promoters (KADIRI)
Private Limited
1 Hvate Diffited
D : Commented Hydenahad
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Advicak	9000666072	RS

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		₹.	
ğ.			
4			

ORDER

Heard Mr.Naresh Kumar Sangam Learned counsel for the Petitioner. Passed Interim orders by separate order Post the case on 6^{th} April 2018

Member (T)

Member (J)

Ramu